

**Ocean-Going Drilling Barges**

1583. **Shri D. J. Naik:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether Government are aware of the fact that Ocean-going drilling barges capable of operating in deep waters are to be built in Britain for the Burmah-Shell Oil Company; and

(b) if so, whether Government intend to obtain such ocean-going barges for off-shore drilling operations in the gulf of Cambay and Kutch?

**The Minister of Petroleum and Chemicals (Shri Humayun Kabir):**

(a) No, Sir.

(b) It is not proposed to purchase such barges at present.

**Pensions for Delhi School Teachers**

1584. **Shri Yogendra Jha:** Will the Minister of Education be pleased to state:

(a) whether the pension scheme for teachers in Government aided schools in Delhi has since been started;

(b) if not, whether the scheme is proposed to be extended;

(c) the difficulty experienced in the implementation of the said scheme;

(d) whether the question of raising the retirement age of the teachers under the said scheme has also been considered; and

(e) if so, the result thereof?

**The Minister of Education (Shri M. C. Chagla):** (a) to (c). The Government are considering a proposal to introduce a retirement benefits Scheme (including the element of pension) for teachers in Government aided schools in the Union Territories but the matter is still under examination.

(d) and (e). Do not arise at this stage.

**Unpopulated Belt along Assam Pakistan border**

1585. { **Shrimati Renuka Barkataki:**  
**Shri P. C. Borooah;**  
**Shri P. R. Chakraverti;**  
**Shrimati Savitri Nigam:**

Will the Minister of Home Affairs be pleased to state:

(a) whether Government had accepted a proposal to create a mile-broad unpopulated belt along the Assam-Pakistan border; and

(b) if so, the steps taken to implement this proposal?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):** (a) and (b). The matter is under consideration in consultation with the Government of Assam.

**Employees Consumer Co-operative Society**

1586. **Shri Vishram Prasad:** Will the Minister of Home Affairs be pleased to state:

(a) the total membership of the Central Government Employees Consumer Co-operative Society Ltd. New Delhi and how many shares have been sold by this Society so far;

(b) who are the members of the Board of Directors and when this Board was constituted;

(c) how much subsidy has been given by Government to this society;

(d) the reasons for not opening a branch store of this Society in the Gole Market area; and

(e) the reasons for not convening the Annual General Meeting of this Society?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) As on the 21st September, 1964, about 32,400 employees have been enrolled as members. The number of shares sold is about 40,000.

(b) The first Board of Directors was constituted in June, 1963. Its composition is as follows:

1	Shri V. Viswanathan, (Ex-Secretary, Ministry of Home Affairs).	Chairman
2	Shri Dharma Vira (Chief Commissioner Delhi Administration).	Member
3	Shri S. Ranganathan, (Secretary, Ministry of Industry),	"
4	Shri V. T. Dehejia, (Secretary, Ministry of Finance),	"
5	Shri V. Shankar, (Secretary, Ministry of Civil Aviation).	"
6	Shri D. S. Joshi, (Secretary, Ministry of Commerce).	"
7	Shri B. N. Lokur, (Secretary, Ministry of Law).	"
8	Shri M. A. Quadeer, (Additional Member, Railway Board).	"
9	Shri Fatch Singh, (Joint Secretary Ministry of Home Affairs).	"
10	Shri G. A. Ramrakhiani, (Chief Welfare Officer, Ministry of Home Affairs).	"
11	Shri P. Lal, (Deputy Secretary, Ministry of Railways).	"
12	Shri S. Sundaresan, (Deputy Secretary, Ministry of Finance).	"
13	Shri R. P. Kaushik, (Under Secretary, Lok Sabha Secretariat.)	"
14	Shri N. L. Gupta, (Section Officer and Member Senior Staff Council, Ministry of Defence).	"
15	Shri P. P. Seth, (Assistant, Ministry of Finance (Def.) and President, Sarojini Nagar Residents Association).	"
16	Shri R. P. Dabral, (Member, Junior Staff Council, Ministry of Finance).	"
17	Shri O. T. J. Zacharias, (Officer on Special Duty, Ministry of Home Affairs).	"

(c) Government has so far sanctioned a sum of Rs. 92,451 as subsidy towards the cost of superior staff of the Society.

(d) The Society gave priority to the needs of the members residing in far flung colonies like Ramakrishna Puram, Srinivaspuri, Moti Bagh, Kidwai Nagar, etc. and, opened branches first in these colonies. As the Gole Market area is comparatively nearer to the Raisina Road Store, the mem-

bers residing there can draw their supplies from this store. A branch stores will, however, be opened in the Gole Market area in due course.

(e) The Society will convene the Annual General Meeting in due course in accordance with the By-laws of the Society.

हायर सेकेण्डरी स्कूलों की इमारत बनाने के लिए अनुदान

1587. श्री प्रकाशवीर शास्त्री : क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में लागू पंजाब शिक्षा संहिता में गैर-सरकारी हायर सेकेण्डरी स्कूलों को अपनी इमारतें बनाने, फर्नीचर खरीदने, साज सामान आदि के लिए अनावर्तक अनुदान देने की व्यवस्था है ;

(ख) यदि हां, तो ऐसे अनावर्तक अनुदान मंजूर करने की जिम्मेदारी दिल्ली में किस अधिकारी को सौंपी गई है; और

(ग) क्या किसी गैर-सरकारी और सहायता तथा मान्यता प्राप्त स्कूल को अनुदान देने से इंकार किया गया है और यदि हां, तो इसके क्या कारण हैं ?

शिक्षा मंत्री ( श्री मु० क० चागला : )

(क) से (ग). अपेक्षित सूचना एकत्रित की जा रही है और यथासमय सभा-पटल पर रख दी जाएगी ।

#### Antibiotics Plant, Rishikesh

1588. Shrimati Jyotsna Chanda: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the machinery and equipments for Rishikesh antibiotics plant have arrived;

(b) if so, when the production will begin; and